

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No.79 of 2020

IN THE MATTER OF:

Erofab Exports Pvt. Ltd. & Ors.

...Appellants

Versus

Gartex Insta Apparels Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Ramya and Mr. Siddhant Buxy, Advocates

For Respondent: Ms. Priyadarshi Chaitanyashil , Advocate for R-1

O R D E R

(Virtual Mode)

27.07.2020 Learned Counsel for the Respondent No. 1 wants time to file Reply Affidavit. Reply Affidavits may be filed by Respondents within 2 weeks. Rejoinder, if any, may be filed within a week thereafter.

In the meanwhile, Interim Order dated 14.07.2020 shall continue.

List the Appeal for hearing, after pleadings are completed as above.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

Basant B./ md/